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W.P(C)No. 105 OF 2004  
ITEM No.3

Court No. 2

SECTION PIL  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.105/2004

PEOPLE'S UNION FOR CIVIL LIBERTIES

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(With Appln(s). for directions and intervention )

Date : 01/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Rajinder Sachar, Sr.Adv.  
Mr. Sanjay Parikh,Adv.

Mr. Ashok Bhan, Adv.  
Mr. A.N.Singh,Adv.

For Respondent (s)Mr. G.E. Vahanvati, SG.  
Mr. Amerendra Sharan, ASG.  
Mr. Devadatt Kamat, Adv.  
Ms. Rameeza Hakeem, Adv.  
Mr. Rishikesh Barua, Adv.  
Mr. Chinmoy Sharma, Adv.  
Ms. Sushma Suri,Adv.

Mr. Badri Prasad Singh,Adv.

Mr. Maninder Singh,Adv.

Mr. A. Mariarputham, Adv.  
Mrs. Prathiba M. Singh, Adv.  
Mr. Angad Mirdha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Rajinder Sachar, learned senior counsel started  
his arguments at 10.45 a.m. and was on his legs till the  
rising of the Court. The matter remained part-heard.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER